

(a) whether Government have made any survey of small scale industries functioning at Anand Parbat area of Delhi;

(b) if so, the details in this regard;

(c) whether Government are aware that these industries do not observe and maintain proper register of their production; and

(d) if so, what steps are being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) No survey of Anand Parbat area of Delhi has been conducted recently. However, a census survey of small scale industrial Units registered with the Directorate of Industries, Delhi had been conducted in 1973-74 (with reference year as 1972) which covered units in Anand Parbat Area of Delhi also.

(b) Data were collected in respect of investment, employment, borrowings, capacity, production, materials consumed and exports.

(c) The registered units maintain production and sales records in some

form but no specific register is prescribed for this purpose.

(d) Does not arise.

Undertakings under control of Ministry of Industry ..

1496. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of INDUSTRY be pleased to state:

(a) what are the names of undertakings under the control of his Ministry;

(b) the date when they were set up or taken-over; and

(c) the statement of their Income and Expenditure for the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) and (b) A statement is attached.

(c) The information is available in the Annual Reports of the Public Sector Undertakings/Ministry of Industry, which have been laid on the Table of the House from time to time.

Statement

Sl. Name of the Public Sector Undertaking
No.

Date of setting up/take-over

1. DEPARTMENT OF INDUSTRIAL DEVELOPMENT

1. New York and Co. Ltd.	10 May, 1979
2. Bharat Leather Corporation	30 March, 1976
3. Bharat Uphthalmic Glass Ltd.	1 April, 1972
4. Cement Corporation of India	18 January, 1965
5. Hindustan Cables Ltd.	4 August, 1952
6. Hindustan Paper Corporation	29 May, 1970
7. Hindustan Photo Films Mfg. Co. Ltd.	30 November, 1960
8. Hindustan Salts Ltd.	12 April, 1958

Sl. Name of the Public Sector Undertaking
No.

Date of setting up/take-over

9. Instrumental Limited	21 March 1964
10. National Industrial Development Corpn.	20 October 1954
11. National Instruments Limited	26 June 1957
12. National Newsprint and Paper Mills Ltd.	31 March 1959
13. National Small Industries Corporation	4 February 1955
14. Tannery and Footwear Corporation of India Ltd.	22 February 1969
15. Cycle Corporation of India Ltd.	15 October 1980
16. National Bicycle Corporation of India Ltd.	27 October 1980

II DEPARTMENT OF HEAVY INDUSTRY

1. Tungabhadra Steel Products Ltd.	21 January 1967
2. Triveni Structurals Limited	2 July 1965
3. Lagan Jute Machinery Co. Ltd.	28 July 1978
4. Burn Standard Co. Ltd.	1 December 1976
5. Bharat Brakes and Valves Ltd.	1 August 1978
6. Braithwaite & Company Ltd.	1 December 1976
7. Engineering Projects (India) Ltd.	16 April 1978
8. Jessop and Company Ltd.	1 April 1973
9. Richardson and Cruddas Ltd.	31 March 1973
10. Bharat Heavy Plate and Vessels Ltd.	26 June 1966
11. Mining and Allied Machinery Corpn. Ltd.	1 April 1965
12. Scooters India Limited	7 September 1972
13. Bharat Pumps and Compressors Ltd.	1 January 1970
14. Hindustan Machine Tools Ltd.	7 February 1953
15. Bharat Heavy Electricals Limited	13 November 1964
16. Heavy Engineering Corporation Ltd.	31 December 1958
17. Bharat Wagon and Engineering Co. Ltd.	4 December 1978
18. Maruti Limited	13 October 1980
19. Bharat Process and Mechanical Engineers Limited	14 October 1980
